

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA
UNSTARRED QUESTION NO. 2660**

TO BE ANSWERED ON THE 19TH DECEMBER, 2023

UNIFIED FARMER SERVICE INTERFACE

2660. SHRI JUAL ORAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the extent to which farmers are likely to be benefited by Unified Farmer Service Interface and Agristack:
- (b) whether the Government has thoroughly analysed the problems related to information asymmetry, data privacy and consent, profiling of farmers, mismanaged land records and corporatization of agriculture;
- (c) if so, the details thereof; and
- (d) the steps taken to protect and safeguard farmers from private entities?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) Unified Farmer Service Interface (UFSI) aims to bring together different digital component of agriculture value-chain. The system is designed to create dynamic registries i.e. Farmer registry, Geo referencing of village map registry, crop sown registry to enable complete, current and correct information on farm-lands. The system enables stronger and robust statistical outputs for policy making and research, delivery of farmer centric services such crop planning and health, improved access to farm inputs, credit and insurance, help for crop estimation, market intelligence etc.

(b) to (d) The federated system has been built considering the privacy aspects are per Digital Personal Data Protection Act, 2023.
